

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/2/9/AMR/2024		9 of IBC	Govind Service Agencies Vs BGR Energy Systems Limited

ORDER

In the absence of Hon'ble Member Technical, matter is adjourned to
08.07.2024.

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)